

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH - COURT No. III

Customs Appeal No. 41867 of 2016

(Arising out of Order-in-Original No.14/2015 dated 06.07.2016 passed by Commissioner of Customs, Custom House, Tuticorin 628 004.)

M/s.Shyam Petrochem Industries **Appellant**
No.2, Sy.No.58/10,
Kudlu Village, Sarjarua, Hobli,
Near VGP layout,
Bangalore 560 068.

VERSUS

The Commissioner of Customs ... **Respondent**
Custom House,
New Harbour Estate,
Tuticorin 628 004.

APPEARANCE :

Shri Gururaj B.N., Advocate for the Appellant
Shri Sanjay Kakkar, Authorized Representative for the Respondent

CORAM :

HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)
HON'BLE MR. M. AJIT KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING : 29.05.2025
DATE OF DECISION :18..11.2025

Appeal is allowed. For order, order of date in Customs

Appeal No. 41866 of 2016 may be seen.

(M. AJIT KUMAR)
Member (Technical)

(P. DINESHA)
Member (Judicial)